

Seventeenth Loksabha

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Title: Regarding reform in Madrasa education in West Bengal -laid.

SHRI NISITH PRAMANIK (COOCHBEHAR) : There is an urgent need for reform in Madrasa Education in West Bengal and other parts of the country. The Government of India has credible evidence that the Jamaat-ul-Mujahideen of Bangladesh and Jamat-ul-Mujahideen India are using Madrasas in West Bengal for radicalisation and recruitment activities. Keeping in view the dangerous trend of radicalization of students in Madrasas, the Govt. of India has also declared both the organizations as terrorist Organizations. Inputs regarding this have also been shared with the govt. of West Bengal. The state of West Bengal has been badly affected due to the radicalization and incendiary speeches of Islamic preachers from the state as well as neighbouring Bangladesh. The govt of West Bengal has not done anything so far to prevent such activities. It is a fact that Madrasas get funded from Islamic countries and utilize the funds for fomenting communal crisis in the state and other parts of the country. It would be in the national interest that value education, patriotism must be made mandatory in all the Madrasas and a monitoring mechanism be developed to keep an eye on the functioning of Madrasas periodically. I hope the Govt. take this matter with due seriousness and act with an iron hand.